

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TENDER NOTIFICATION

ROC.NO.223/2023/STORES/Dt:26-03-2024.

Sealed quotations are invited from the reputed firms for supply of **“30 Nos. of Computer Chairs”**, on credit basis

The intending bidders may submit their quotations in a sealed cover to the undersigned duly superscribing on the envelope **“30 Nos. of Computer Chairs”**, during the office hours between 10.30 a.m. and 5.00 p.m, at the office of the Registrar (Management) at 5th floor of Administrative Block in the High Court premises on or before 6th April, 2024.

The intending bidders should mention the basic price of the product and GST separately in the quotation and samples have to be submitted at the time of negotiations.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reasons.

HYDERABAD.
DT:26-03-2024


REGISTRAR (MANAGEMENT)